

ITEM NO.34

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 210/2024

STATE OF KARNATAKA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION

IA No. 80148/2024 - INTERVENTION APPLICATION

IA No. 81359/2024 - INTERVENTION/IMPLEADMENT)

Date : 29-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

Mr. Kapil Sibal, Sr. Adv.

Mr. Shashi Kiran Shetty, Adv.General/ Sr. Adv.

Mr. Devadatt Kamat, Sr. Adv.

Mr. D.L. Chidananda, AOR

Mr. Rishabh Parikh, Adv.

Mr. Adit P S, Adv.

Mr. Ajay Desai, Adv.

Mr. R Solanki, Adv.

Mr. Ishan Roy Choudhary, Adv.

Mr. Anubav Kumar, Adv.

Mr. Harish Pandey, Adv.

For Respondent(s)

Mr. R. Venkataramani, Attorney General for India

Mr. Tushar Mehta, S.G.

Mr. Kanu Agarwal, Adv.

Ms. Sansriti Pathak, Adv.

Mr. Padmesh Mishra, Adv.

Mr. M V Mukunda, Adv.

Mr. Kailas Bajirao Autade, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned Attorney General for India, list
on 06.05.2024.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER